

Mahi Project

5398. **SHRI B. K. DASCHOWDHRY** : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Planning Commission has approved Mahi (Bajaj Sagar) Project to be taken up in the schemes of the Fourth Five Year Plan ;

(b) if so, the amount proposed to be earmarked to be spent on the project ; and

(c) When it will start functioning ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The Fourth Plan proposals have not yet been finalised.

Licensing of Pharmacists as Medical Practitioners

5399. **DR. M. SANTOSHAM** :
SHRI K.M. MADHUKAR :

Will the MINISTER OF HEALTH AND FAMILY PLANNING AND HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the report, appearing in Newspapers stating that Pharmacists of more than 10 years standing will be licensed to practice as Medical Practitioners and registered in a separate register, is true :

(b) if so, whether Government have been advised in that manner by the Medical Council of India;

(c) the reactions of the State Governments and Medical Associations in this regard ; and

(d) the number of persons who will be benefited as a result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (d). The

question of permitting unqualified medical practitioners to carry on practice and the conditions attaching to it is still under consideration and views of the State Governments are being ascertained. The Medical Council of India and the Indian Medical Association are not in favour of allowing these practitioners to practise medicine. The number of such practitioners is estimated to be about 80,000.

Family Planning Programme in Haryana

5400. **DR. KARANI SINGH** : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Government of Haryana have debarred their employees from participating in the Family planning Campaign ;

(b) whether this action is in contravention of the Central Government's plan to propagate the family planning scheme; and

(c) if so, the action which Government have taken to get the orders of the Haryana Government rescinded ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) No.

(b) and (c). Do not arise.

Transfer of Assets of British Companies from West Bengal

5401. **SHRI D. N. PATODIA** : Will the Minister of FINANCE be pleased to state :

(a) whether the attention of Government has been drawn to the news reports appearing in a section of the Press that there is a possibility of the British Companies transferring their assets from West Bengal because of the installation of the Left Wing Government there ;

(b) if so, whether Government have tried to find out the causes for the same